

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

CUSTOM Appeal No. 10765 of 2022

[Arising Out Of OIA-MUN-CUSTOM-000-APP-424-22-23 Dated- 17/06/2022 Passed By
Commissioner of CUSTOMS-AHMEDABAD]

COMMISSIONER OF CUSTOMS-MUNDRA

Office Of The Principal Commissionerate Of Customs, Port
User Buld. Custom House Mundra, Mundra, Kutch
Gujarat-370421

.....Appellant

VERSUS

MUDIT ENTERPRISES PVT LTD

Unit No P-2/4020 Plaza Block B Scs 20 Manoharlal
Khurana Marg Bara Hindu Rao, Delhi
Delhi

.....Respondent

APPEARANCE:

Shri. Anand Kumar, Superintendent (AR) for the Appellant
Ms. Reena Rawat, Advocate for the Respondent

CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 27.02.2024
DATE OF DECISION: 18.03.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10688 of 2022.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)